

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 4712/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT
AUTHORITY & ORS.

Appellant(s)

VERSUS

M/S GAURSONS INDIA LTD & ANR.

Respondent(s)

WITH

C.A. No. 7334/2024 (III-A)

(I.A. No. 321606/2025- APPLICATION FOR DIRECTIONS)

Date : 16-12-2025 These matters were orally mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) Mr. Binay Kumar Das, AOR

For Respondent(s) Ms. Ila Shikhar Sheel, AOR (*Mentioned by*)
Mr. Anand Shankar Jha, AOR
Mr. Shashank Shekhar Singh, AOR

UPON MENTIONING, the Court made the following
O R D E R

C.A. No. 7334/2024

The matter is taken on Board.

List the appeal along with interlocutory applications on
05.01.2026.

(BABITA PANDEY)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)